

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.118 of 2010 & IA Nos. 242/10 & 170/11**

**&  
Appeal No. 13 of 2011**

**Dated :25<sup>th</sup> July, 2011**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Magnum Power Corporation Limited**

**.... Appellant (s)**

**Versus**

**H.E.R.C. & Ors.**

**...Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran, Mr. Anand K. Ganesan  
Mr. Prashant Mehta, Ms. Radhika Arora

Counsel for the Respondent (s) : Mr. Matrugupta Mishra for R.1  
Mr. Parag Tripathi, Sr. Adv. with  
Ms. Ruchi Gour Narula  
Ms. Nidhi Minocha &  
Mr. Shadan  
Mr. A.Kuiridi, SE, HPPC in A. No. 118/10

**ORDER**

Post the matter on **02.08.2011 at 2.30 p.m.** for further hearing.

In the meantime, the parties are directed to file their respective written submissions after serving copy on the other side.

**( V.J. Talwar )  
Technical Member**

**(Justice M. Karpaga Vinayagam )  
Chairperson**

vs/ak